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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 655/2017

DORIS CHUNG GIM LIAN AND ANR.Plaintiffs

Through: Ms. Pritha Srikumar Iyer & Ms.

Saumya Sinha, Advs.

versus

SHANTANU PRAKASH & ORS.Defendants

Through: Ms. Bani Dikshit & Mr. Uddhav

Khanna, Advs. For D-1

Mr. Dhruva Vig, Adv. For D-4 Mr. Dhruv Dewan, Mr. Rohan Batra & Mr. Raj Sarit Khare,

Advs. For D-10

CORAM:

JOINT REGISTRAR (JUDICIAL) MS. PRIYA MAHENDRA, (DHJS)

ORDER

% 23.04.2025

CS(OS) 655/2017

The Learned P. O. is on leave today.

Re-notify the matter for purpose fixed on 13.05.2025.

Reader to

PRIYA MAHENDRA (DHJS) JOINT REGISTRAR (JUDICIAL)

APRIL 23, 2025/ab

Click here to check corrigendum, if any



